

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Advance Hearing Schedule for the month of June, 2018

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
5.6.2018 Tuesday At 10.30 AM Review Petitions Coram: 1.Chairperson 2.Member (AKS) 3.Member(ASB) 4.Member(MKI)	1.	176/MP/2018	NPCIL	Petition seeking Commissions permission to continue with drawal of start-up power from the grid as per Deviation Settlement Mechanism (DSM) till first synchronization of Kakrapar Atomic Power Project-3 or 30.6.2019, whichever is earlier.
	2.	112/MP/2018	BDTCL	Petition for approval under Section 17 (3) and 17 (4) of the Electricity Act, 2003 for creation of security interest over all assets including all the movable and immovable assets of the petitioner.
	3.	19/RP/2018	PNMTL	Review of order dated 26.3.2018 in Petition No.62/MP/2017. (On admission)
	4.	2/RP/2018	MPTCL	Review of Order dated 3.11.2017 in Petition No. 87/TT/2017 (on admission)
	5.	3/RP/2018	HSPPL	Petition for review of the order dated 26.9.2017 passed by this Commission in Petition No. 32/MP/2017 (On admission)
	6.	1/RP/2018	MPMCL	Review of Order dated 12.10.2017 in Petition No. 128/MP/2016
	7.	13/RP/2018 alongwith I.A.No.13/2018	PGCIL	Petition for review of the Order dated 11.10.2017 in Petition No. 187/MP/2015(On maintainability)
	8.	I.A.No.7/2018 in Petition No. 187/MP/2015	PGCIL	Interlocutory application for expunging portions of the order dated 11.10.2017 in Petition No.187/MP/2015. (On admission)
	9.	64/TT/2015	PGCIL	Petition for determination of transmission tariff from anticipated DOCO to 31.3.2019 for “ Èssar Gujarat TPS-Bachau 400 kV D/C (triple) line and Extension of Bachau S/S under “Transmission System for connectivity of Essar Power Gujarat Limited” in Western Region
	10.	10/RP/2018	PGCIL	Review of Order dated 12.12.2017 in Petition No. 39/TT/2015. (on admission)
	11.	11/RP/2018	MPPTCL	Review of Order dated 19.12.2017 in Petition No. 88/TT/2017 (on admission)
	12.	39/RP/2017	NLC	Review of order dated 24.7.2017 in Petition No. 146/GT/2015 (on admission)
	13.	38/RP/2017	NLC	Review of order dated 11.7.2017 in Petition No. 135/GT/2015
	14.	43/RP/2017	PGCIL	Review of order dated 31.8.2017 in Petition No.67/TT/2015
	15.	4/RP/2017	PKTCL	Review of order dated 29.12.2016 in Petition No.156/TT/2015
	16.	15/RP/2017	NHPC	Review of order dated 29.12.2016 in Petition No. 156/TT/2015
	17.	8/RP/2017	NTPC	Review of order dated 19.12.2016 in Petition No. 312/TT/2014.
	18.	9/RP/2017	PKTCL	Review of order dated 19.12.2016 in Petition No. 312/TT/2014.
	19.	40/RP/2017	PGCIL	Review of Order dated 19.9.2017 in Petition No. 235/TT/2016.
	20.	27/RP/2017	NLC	Review of order dated 3.5.2017 in Petition No. 255/GT/2014.
	21.	65/RP/2016	GBHPPL	Review of order dated 23.2.2016 in Petition No. No. 18/TT/2015
	22.	66/RP/2016	GBHPPL	Review of Order dated 17.2.2016 in Petition No. 528/TT/2014 .
	23.	18/RP/2017	GBHPPL	Review of order dated 2.1.2013 in Petition No. 94/TT/2011
	24.	19/RP/2017	GBHPPL	Review of order dated 2.1.2013 in Petition No.94/TT/2011
Coram: 1.Chairperson 2.Member (AKS) 3.Member(ASB)	25.	9/RP/2018	AMPGPL	Review of order dated 31.10.2017 in Petition No. 69/MP/2014 (On admission)
	26.	10/RP/2017	PKTCL	Review of order dated 16.1.2017 in Petition No.384/TT/2014
	27.	16/RP/2017	NTPC	Review of order dated 16.1.2017 in Petition No. 384/TT/2014
	28.	4/RP/2018	RSTC	Review of order dated 27.6.2016 in Petition No. 419/MP/2014

	29.	26/RP/2017	PGCIL	Review of order dated 24.2.2017 in Petition No. 85/TT/2015
5.6.2018 Tuesday At 3.00 P.M. Public Hearing		Public Hearing	3.00 P.M.	Public Hearing on Draft Staff Paper on the Revised Methodology for Application of the Escalation Rates for Payment.

Dy.Chief (Legal)
4.6.2018